

**IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-BA-61/2020)**

Eduardo Lino de
Abreu de Pinto de Santana ...Applicant.
Vs
State ...Respondents

Shri K. Poulekar, Advocate for the applicant.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

**Coram:- DAMA SESHADRI NAIDU, J.
Date:22nd October 2020.**

PC.

Let the matter stand over to 23.10.2020.

DAMA SESHADRI NAIDU, J.

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